

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)No. 227 of 2019**

**IN THE MATTER OF:**

**Peoples International & Services Pvt. Ltd.  
& Anr.**

**...Appellant**

**Versus**

**Alliance Industries Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Amalpushp Shroti, Advocate.**

**For Respondent: Mr. Anurag Sharma, Advocate for R-1  
Mr. Harish Vaidyanathan Shankar, Advocate, (GSC)  
Mr. Aniruddh Shukla, Advocate for R-3**

**With**

**Company Appeal (AT) No. 228 of 2019**

**IN THE MATTER OF:**

**P.G.H. International Pvt. Ltd. & Anr.  
Versus**

**...Appellants**

**Ashok Kumar Khosla. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Amalpushp Shroti, Advocate.**

**For Respondent: Mr. Anurag Sharma, Advocate for R-1  
Mr. Harish Vaidyanathan Shankar, Advocate, (GSC)  
Mr. Aniruddh Shukla, Advocate for R-3**

**With**

**Company Appeal (AT) No. 229 of 2019**

**IN THE MATTER OF:**

**Peoples General Hospital Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Alliance Industries Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Amalpushp Shroti, Advocate.**

**For Respondent: Mr. Anurag Sharma, Advocate for R-1  
Mr. Harish Vaidyanathan Shankar, Advocate, (GSC)  
Mr. Aniruddh Shukla, Advocate for R-3**

**ORDER**

**18.09.2019** Due to paucity of time these matters could not be taken up.

Post these appeals 'for Admission (After Notice)' on 16<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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